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Declaration of Assets and Liabilities

1, SONU KUMAR, son/daughter/wife of KRISHNA DAS,

Iged 34 years, belonging to BIHAR LEVISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	1000/-	SANNITA KUMARI 2000/	3301785	- teating	Ett. Hame
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	AC/ 396424 54457 500/-	SBI BANA 20009_ (SAVINH)	< NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPC 500/-	PPF 168000/_	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	hold 2 haram 50000/_	hold, loog. RS. SLAKH SILVER 5008. RS. 30000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be Indicated] Description	Self	WIFF TA SISPONSE Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	7 KATHA BIKRAM RS. 18 LAKH	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NÎL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .F.E.B		
(a)	(i) Loans from Banks	SBI, BVM, PATNA			
1	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DBRPK4265E	NIL	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(III) Sales Tax (Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. Personal Detail

GPF/CPF/PRAN No. Gender	:-	M (S 363	5 7+0).5			
Date of Birth	;-	05	0 5	2	1 9	8	9	(DD/MM/YYYY)
Class/Group	:-	C] (A/B,	/CV				
Cadre	:-	BIHAR		~	LATIV	E f	SSE	MB4Y
		(Full Name B.S.S Bit					Servic	e,
Home District	;-	PATN	A			1		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sonu Kumay

Name of Employee: SONU KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date: 06-02-2024 Department: BIHAR VIDHAN SABHA PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sony Kumar